

234  
1432

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI


No. 8302-8379 /Circulation/Genl./West/THC/2025

Dated, Delhi the 23/3/25

Sub.:- Request for not passing adverse orders for non-appearance of advocate/s in courts on 21.03.2025 because of DBA election.

Forwarded copy of Letter Dated 19.03.2025 (only First Page of Letter is received) received, on the subject cited above, from the Office of Election Commission, Tis Hazari Courts, Delhi – 110054 for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

  
(Ajay Gupta)  
District Judge (Commercial Court)– 05/  
Officer Incharge General Branch,  
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.



# OFFICE OF ELECTION COMMISSION

TIS HAZARI COURTS, DELHI-110054

Phone : 23975016, 23975032 E-mail : dba.tishazari@gmail.com

11  
20/3/25

## Election - 2025-2027

19.03.2025

**RAVINDER SINGH**  
Chief Election Commissioner

**CHANDAN SINGH RAWAT**  
Member Election Commission

**RAKESH BHALLA**  
Member Election Commission

**DINESH SINGH CHUADHARY**  
Member Election Commission

**ATUL RATHI**  
Returning Officer

**ANKIT GUPTA**  
Asst. Returning Officer

**HARISH KAUSHIK**  
Asst. Returning Officer

**SATISH KUMAR**  
Asst. Returning Officer

**KSHITIZ AHLAWAT**  
Asst. Returning Officer

**GARVIT**  
Asst. Returning Officer

Shri Sanjay Garg  
Ld. Principal District & Sessions Judge (HQ)  
Tis Hazari Courts,  
Delhi – 110054


**Sub: Request for not passing adverse orders for non-appearance of advocate/s in courts on 21.03.2025 because of DBA election.**

Respected Sir,


With due respect we wish to inform you that due to the election of Delhi Bar Association on 21.03.2025, advocate/s may not be able to appear in the court in person on 21.03.2025, therefore, we request you to kindly inform the Ld. Judicial Officers in Tis Hazari Courts, Delhi with a request not to pass any adverse order for non-appearance of advocate/s on 21.03.2025.

Thanking you, in anticipation.

  
Ravinder Singh  
Chief Election Commissioner

  
Chandan Singh Rawat  
Member Election Commission


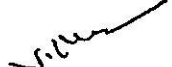
  
Rakesh Bhalla  
Member Election Commission

  
Dinesh Singh Chaudhary  
Member Election Commission

  
Atul Rathi  
Returning Officer

### Copy to:

1. Shri Vinod Kumar  
Ld. Principal District & Sessions Judge (West)  
Tis Hazari Courts,  
Delhi – 110054
2. Shri Nikhil Chopra  
Ld. District & Sessions Judge/  
Chairperson, Election Committee (DBA)  
Tis Hazari Courts, Delhi.
3. Ms. Upasana Satija  
Ld. Senior Civil Judge (Central)  
Tis Hazari Courts, Delhi
4. Ms. Richa Sharma  
Ld. Senior Civil Judge (West)  
Tis Hazari Courts, Delhi
5. Shri Abhishek Kumar  
Ld. Chief Judicial Magistrate (Central)  
Tis Hazari Courts, Delhi.
6. Ms. Samiksha Gupta  
Ld. Chief Judicial Magistrate (West)  
Tis Hazari Courts, Delhi.

  
  
PD 283 (West)  
20/03/2025  
(Be circulated)